

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION NO. 171

Imphal, the 15th September, 2025

No. HCM/N-15/2013-Estt/G/

: Hon'ble Shri Justice M. Sundar has assumed

charge as the Chief Justice, High Court of Manipur on 15th day of September, 2025 (F/N) in pursuance of the Government of India's Notification No. K-13033/03/2025-US.II, dated the 13th September, 2025 issued by the Ministry of Law & Justice (Department of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi-110011.

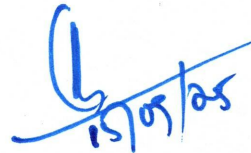
Sd/-

(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Memo No. HCM/N-15/2013-Estt/G/ 19461-80
Copy to :

Imphal, the 15th September, 2025

1. The Secretary to the Government of India, Ministry of Law & Justice (Department of Justice, Jaisalmer House, New Delhi – 110 011.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Chief Secretary, Government of Manipur with a copy of Notification No. K-13033/03/2025-US.II, dated the 13th September, 2025.
4. The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi with reference to his notification No. K-13033/03/2025-US.II, dated the 13th September, 2025.
5. The Secretary to Hon'ble Governor of Manipur, Raj Bhawan, Imphal with a copy of the Notification No. K-13033/03/2025-US.II, dated the 13th September, 2025.
6. All the Registrar Generals of all the High Courts for kind information.
7. The Commissioner (Law), Government of Manipur.
8. The Secretary (Judicial), Government of Manipur.
9. The Registrar (Judicial/Vigilance/Administration), High Court of Manipur.
10. The Accountant General (A&E), Manipur with a copy of the Notification No. K-13033/03/2025-US.II, dated the 13th September, 2025 for necessary action.
11. All the Joint Registrars, High Court of Manipur.
12. The Deputy Registrar (Judicial/Accounts/Planning)/(Admn.), High Court of Manipur.
13. The Director, Printing and Stationery, Government of Manipur.
 - He is requested to publish the Notification in the Official Gazette.
14. The Director, Information's and Public Relations, Government of Manipur.
 - He is requested for wide publication.
15. The Treasury Officer, Imphal West.
16. The System Analyst, High Court of Manipur.
 - For uploading the same on the official website.
17. The Principal Secretary to Hon'ble the Chief Justice, Judge, High Court of Manipur.
18. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
19. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
20. The Superintendent (Accounts), High Court of Manipur with a copy of the Notification No. K-13033/03/2025-US.II, dated the 13th September, 2025.
21. The Concerned File/Guard File.



REGISTRAR GENERAL
HIGH COURT OF MANIPUR
